

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3202
ANSWERED ON:21.12.2004
NATIONAL POLICY ON STREET VENDORS
Swain Shri Hari Har

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether a National Policy on Street Vendors has been released on January 20, 2004,
- (b) if so, the names of the States that have started implementing the same;
- (c) whether some States are not implementing the said policy;
- (d) if so, the reaction of the Union Government thereto; and
- (e) the steps taken as yet for suitable amendment of section 263 & 431 of IPC?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION
(KUMARI SELJA)

(a): Yes, Sir.

(b)to(e): This Policy has been circulated to States/UTs for suitable and appropriate adoption by the respective Governments in the overall interest of the urban street vendors with or without any changes to suit local conditions and respecting any court decisions which may impinge on the issue.